

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

No. HC.VII-21/2008(Pt.)/10908/A

From :- Smti. Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, The Joint Registrar,  
Gauhati High Court,  
Itanagar Permanent Bench.

Dated Guwahati, <sup>11</sup> 8 November, 2024.

Sub:- **Station leave permission.**

Ref:- No.HC(IB)-VIG/01/2024/660-63 dated 05.11.2024.

Sir,

With reference to the above, I am directed to inform you that Shri Tage Halley, District & Sessions Judge, East Kameng District, Seppa, Arunachal Pradesh has been granted **station leave permission w.e.f. 07.11.2024 to 11.11.2024**. A senior Judicial Officer available at the station will remain in charge of his Court and Office in his absence.

Yours faithfully,

- Sd -

**JT. REGISTRAR (VIGILANCE)**

Memo No. HC.VII-21/2008(Pt.)/<sup>10910</sup>10909-1A, dated, <sup>08-11-24</sup>08-11-24  
Copy to:

1. Shri Tage Halley, District & Sessions Judge, East Kameng District, Seppa, Arunachal Pradesh.
- ✓ 2. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**